

No.A-22011/01/2011-Ad.-II  
Government of India  
Ministry of Corporate Affairs


5th Floor, 'A' Wing, Shastri Bhavan,  
New Delhi, dated 30.6.2011

Office order

The competent authority has approved the cancellation of transfers/postings of Shri Anupam Vashista and Shri Surender Wadhwa. Accordingly the office order of even number dated 06.06.2011 is partially modified.

2. Consequent upon cancellation of their transfers, Shri Anupam Vashista will continue in the O/o SFIO on loan basis and Shri Surender Wadhwa will continue as AD (Legal) in MCA hqrs, New Delhi.

3. Consequently relieving order No. PFG(745)/2011-Ad.II dated 14.06.2011 of Shri Surender Wadhwa is withdrawn. He will draw his salary for June 2011 onwards from Hqrs only.

  
30/6/11  
(R.K. Pandey)

Under Secretary to the Govt. of India  
Tele No.2338 3507

1. Shri Anupam Vashista, AD in SFIO.
2. Shri Surender Wadhwa, AD(Legal), MCA hqrs.
3. Director, SFIO.
4. Joint Director (Legal), MCA.
5. Pay & Accounts Officer, MCA, New Delhi.
6. Vigilance/General/Library/Admn.I/Co-op Thrift & Credit Society.
7. Personal file.
8. E-gov. cell for lauding in MCA website under transfer.
9. Guard file.